## Mine Accidents

- 168. SHRI RAMESHWAR PATIDAR: Will the Minister of LABOUR be pleased to state:
- (a) the details of the accidents in various mines during the last three years and the number of workers killed in each of them;
  - (b) the main reason for these accidents; and
- (c) the remedial steps being taken for the safety of the workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Details of the accidents that took place in various mines during the last three years and the number of person killed in these accidents are given below:-

Years/Mineral		No. of Fatal Accidents	No. of persons killed		
1994					
	Coal	156	241		
	Metal	57	80		
	Oil	4	6		
1995					
	Coal	137	219		
	Metal	58	66		
	Oil	8	8		
1996					
	Coal	133	149		
	Metal	62	72		
	Oil	9	10		

N.B. Data for the year 1996 are provisional.

These accidents occured mainly due to the fall of roof, fall of sides, rope haulage, Dumpers & Trucks, explosive fall of persons and fall of objects etc.

(c) Provisions for safety of persons employed in mines are contained in the Mines Act, 1952, and the Rules and Regulations framed thereunder. The Safety laws are kept under constant review and amended from time to time. The Directorate General of Mines Safety also issues guidelines in the form of circulars to the management for improving safety measures. These provisions are required to be complied with by the mine managements. The officers of the Directorate General of Mines Safety inspect the mines periodically to oversee the status of compliance with the safety provisions, and take action as provided for under the Mines Act, 1952, in case of default.

Besides these legal measures, the Government is promoting a number of other initiatives, in this regard. Important among these are:

- (a) Conference on Safety in mines,
- (b) Self-regulation by management,
- (c) Workers' participation in Safety management,
- (d) Tripartite and Bipartite reviews at various levels,
- (e) Training of work-persons,
- (f) Observance of Safety Weeks and Safety compaigns,
- (g) National Safety Awards.

[Translation]

## Expenditure on Health and Care Activities

169. SHRI ASHOK PRADHAN:

SHRI SHATRUGHAN PRASAD SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) the per-capita amount spent on health care activities in each State and Union Territory to achieve the goal of health for all as on March, 31, 1997, as compared to previous year:
- (b) the total amount spent on medicines as well as to prevent diseases separately during each of the last three years upto March 31, 1997 in such State/Union Territory; and
- (c) the amount earmarked or likely to be spent in 1997-98 and also during the Ninth Five Year Plan for health care activities in each State and Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) and (b) As per the information available from the Central Statistical Organisation, a statement showing Government expenditure on public health and also the per-capita expenditure on health, State/UT-wise, is attached. This is exclusive of expenditure on family welfare. Expenditure on public health by local authorities is not included.

(c) The Central health & family welfare including ISM and Homoeopathy sectors plan outlays for 1997-98 are as under:

	(Rs. in crore)
Health	920.20
Family Welfare	1829.35
ISM & Homoeopathy	35,30

The Central/State health sector outlays for the Ninth Five Year Plan are yet to be finalised by the Planning Commission.

Statement

Per Capita Government Expenditure on Health for the Years 1992-93 to 1994-95 at Current Prices

SI. No.	State/ UT	Total Govt. Expenditure: Health (Rs. lacs)			Poulation in lakhs as on 1st October		Per capita Govt. expen- diture (Rs.) on health			
		1992-93	1993-94	1994-95	1992	1993	1994	1992-93	1993-94	1994-95
1.	Andhra	33245	38973	46580	684.33	696.37	708.28	49	56	66
2.	Arunachal	2202	2395	2691	8.99	9.21	9.44	245	260	285
3.	Assam	12041	14183	13909	232.11	237.21	242.32	52	60	57
4.	Bihar	27759	30311	33729	894.69	914.47	934.28	31	33	36
<b>5</b> .	Goa	2823	3156	3205	12.07	12.30	12.55	234	257	255
6.	Gujarat	21758	26898	31730	425.22	432.82	440.42	51	62	72
<b>7</b> .	Haryana	<b>789</b> 0	8163	9932	170.59	174.31	177.99	46	47	56
8.	Himachal	7881	8758	10526	53.28	54.29	55.32	148	161	190
9.	J&K	13649	13914	16699	79.97	81.78	83.63	171	170	200
10.	Karnataka	30328	27192	33467	461.32	468.43	475.40	66	58	70
11.	Kerala	23893	28326	28734	297.60	301.77	305.94	80	94	94
12.	M.P.	26953	33492	38316	683.72	697.51	711.20	39	48	54
13.	Maharashtra	49930	54401	63309	814.25	830.40	846.75	61	<b>6</b> 6	75
14.	Manipur	2299	2407	3224	19.06	19.50	19.96	121	123	162
15.	Meghalay	3160	3396	3334	18.40	18.83	19.27	172	180	173
16.	Mizoram	2007	2387	2801	7.25	7.47	7.71	277	320	363
17.	Nagaland	3120	4185	4110	12.71	13.12	13.54	245	319	304
18.	Orissa	13352	14410	18335	326.06	332.08	338.15	41	43	54
19.	Punjab	18888	20432	21468	207.81	210.87	213.74	91	97	100
20.	Rajasthan	26871	27638	34055	455.50	465.24	474.90	59	59	72
21.	Sikkim	1520	2290	2370	4.28	4.41	4.56	355	519	520
<b>22</b> .	T. Nadu	47157	51092	54604	567.67	573.26	578.77	83	89	94
23.	Tripura	3063	3316	3406	28.59	29.25	29.93	107	113	114
24.	U.P.	59982	69629	69104	1431.45	1456.91	1482.28	42	48	47
25.	W.B.	43354	45042	50152	699.63	711.75	723.82	62	63	69
26.	Delhi@		13003	15919		103.13	106.81		126	149
27.	Pondy	2106	2570	2859	8.34	8.51	8.69	253	302	329
28.	Centre*	74869	69741	79632						
	Total	562100	621700	698200	8718.43	8879.20	9039.56	64	70	77

Source: 1. National Accounts Statistics

2. Registrar General's Office for Population

Note: Expenditure on health does not include Medical & Health expenditure on defence services.

Includes UT's without legislature

Delhi has got Legislative Assembly since 1993-94 financial year.